

# OFFICE OF PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs): DELHI

## ORDER

The following transfer & posting is being made in Official exigency with immediate effect :

SN	Name & Emp. Code of the Official	From	To
1.	Vikas S/o Sh. Sanjay Kumar (Newly Appointed)	Desg: Peon Role: Peon Posting: Personal Office of Ld. Principal District & Sessions Judge (HQs), Distt: Central THC	Desg: Peon Role: Peon Posting: Office Pool, Admin. Branch Distt: South Saket

Non-compliance of the above directions or immediately proceeding on leave shall be viewed seriously and the erring official will be liable for suitable disciplinary action.

*Girish Kathpalia*  
01:50 PM  
21.9.22

(GIRISH KATHPALIA)  
PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

No. 75055-068 /ADMIN-III/Central/P&T/2022

Dated, Delhi the 21 SEP 2022

Copy forwarded for information and necessary action to:-

1. PS to Ld. Principal District & Sessions Judge, Central/South, Delhi.
2. The Administrative Officer (Judicial)/Branch In-Charge, Administration Branch, Central/South, Delhi.
3. The Officer Concerned.
4. The Accounts Officer/Assistant Accounts Officer, Accounts Branch, Central, South, Delhi.
5. Dealing Officials, Personal File, Administration Branch- III, Central, Tis Hazari, Delhi.
6. Dealing Officials, Leave Seat, Accounts Branch Central/South, Delhi.
7. The Official concerned.
8. Dealing Officials, Layers and ACR cell are hereby directed for necessary updation of records as per rules.
9. Ld. Web Site Committee, Hindi/English, Tis Hazari Courts, Delhi for uploading the said order on the official Website of District Court.

*Balbir Singh*  
21/9/22

Balbir Singh  
Administrative Officer (J)  
O/o the PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs)  
DELHI

